

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 316(ND)2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE COMPANY: Sh. Manu Rajendra & Ors. Vs. NVM Design and Contracts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Mansumyer Singh, Advocate

For the Respondent (s) : Counsel for the Respondent

ORDER

To come up on 18th January, 2018 with the connected matters.

Sd-

(Deepa Krishan)
Member (T)

-S-d-

(Ina Malhotra)
Member (J)